

F.No. 01(01)/Tour/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

TOUR ORDER NO. 3 OF 2020

Hon'ble President is pleased to order tour program as follows:

Member	From/To	Period
Sh. Ashok Jindal, Hon'ble Member (Judicial)	CESTAT, Chandigarh to CESTAT, Hyderabad	From 9.2.2020 to 15.2.2020
Dr. D. M. Misra, Hon'ble Member (Judicial)	CESTAT, Mumbai to CESTAT, New Delhi	From 16.2.2020 to 22.2.2020
	CESTAT, Mumbai to CESTAT, Chandigarh	From 1.3.2020 to 7.3.2020
Sh. S. S. Garg, Hon'ble Member (Judicial)	CESTAT, Bangalore to CESTAT, Mumbai (in modification of tour order no. 2. of 2020)	From 1.3.2020 to 7.3.2020

The tour order No. 101 of 2019 dated 18.12.2019 in respect of Ms. Sulekha Beevi, Hon'ble Member (J) is cancelled.

The officers may settle their respective TA/DA claims as per entitlement within a week after completing the tour(s).

By order,



-(Bineesh Kumar K. S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Sh. Ashok Jindal, Hon'ble Member (Judicial), CESTAT, Chandigarh.
3. Dr. D. M. Misra, Hon'ble Member (Judicial), CESTAT, Mumbai.
4. Ms. Sulekha Beevi, Hon'ble Member (J), CESTAT, Chennai.
4. Sh. S. S. Garg, Hon'ble Member (Judicial), CESTAT, Bangalore.
5. Member (J/T), CESTAT, Bangalore/Chandigarh/Hyderabad.
6. PA to Registrar, CESTAT, New Delhi
7. Dy./Asst. Registrar, CESTAT, Mumbai/Chandigarh/Bangalore./Hyderabad.
8. Accounts Section, CESTAT, Delhi.
9. Website/Guard file/Office copy.